

HIGH COURT OF UTTARAKHAND AT NAINITAL**NOTIFICATION****DATED: NAINITAL: October 30, 2023****No. 355 /UHC/Admin.A-2/2023**

Shri Ashish Naithani, District & Sessions Judge, Pauri Garhwal is transferred and posted as Registrar General, High Court of Uttarakhand, Nainital, vice Shri Anuj Kumar Sangal.

No. 356 /UHC/Admin.A-2/2023

Shri Anuj Kumar Sangal, Registrar General / Registrar (Vigilance), High Court of Uttarakhand, Nainital is transferred and posted as District & Sessions Judge, Rudraprayag vice Shri Shrikant Pandey.

No. 357 /UHC/Admin.A-2/2023

Shri Kaushal Kishore Shukla, District & Sessions Judge, Almora is transferred and posted as Registrar (Vigilance), High Court of Uttarakhand, Nainital vice Shri Anuj Kumar Sangal.

No. 358 /UHC/Admin.A-2/2023

Shri Shrikant Pandey, District & Sessions Judge, Rudraprayag is transferred and posted as District & Sessions Judge, Almora vice Shri Kaushal Kishore Shukla.

No. 359 /UHC/Admin.A-2/2023

Shri Ajay Chaudhary, 1st Additional District & Sessions Judge, Nainital is transferred and posted as District & Sessions Judge, Pauri Garhwal vice Shri Ashish Naithani.

No. 360 /UHC/Admin.A-2/2023

Shri Rahul Garg, Additional District & Sessions Judge, Vikasnagar District Dehradun is transferred and posted as 1st Additional District & Sessions Judge Nainital, vice Shri Ajay Chaudhary.

No. 361 /UHC/Admin.A-2/2023

Ms. Neena Aggarwal, Registrar (Inspection), High Court of Uttarakhand, Nainital is transferred and posted as Judge, Family Court, Almora vice Ms. Parul Gairola.

No. 362 /UHC/Admin.A-2/2023

Ms. Pritu Sharma, 2nd Additional District & Sessions Judge, Nainital is transferred and posted as Additional District & Sessions Judge, Vikasnagar, District Dehradun vice Shri Rahul Garg.

No. 363 /UHC/Admin.A-2/2023

Ms. Parul Gairola, Judge, Family Court, Almora is repatriated, transferred and posted as Additional District & Sessions Judge, Almora in the vacant Court.

Note:

- (A) The above Officers are directed to take the charge of new assignments with immediate effect, except Ms. Neena Aggarwal and Ms. Parul Gairola.
- (B) Recommendation of the name of Ms. Neena Aggarwal is being sent to Government for her posting as Judge, Family Court, Almora vice Ms. Parul Gairola. The order in respect of Ms. Neena Aggarwal and Ms. Parul Gairola will be effected after receiving the approval from the Government.

By Order of Hon'ble the Acting Chief Justice,

Sd/-
Registrar (Judicial)

No. 6027 /UHC/Admin.A-2/Transf -Posting/2023**Dated: Oct. 30, 2023**

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.

4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Almora, Dehradun, Nainital, Pauri Garhwal, Rudraprayag.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**